NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/231/ (IB)/2017

NAME OF THE PETITIONER(S)

: SREE SANNIDHI FOODS PVT LTD

NAME OF THE RESPONDENT(S)

: ORIGIN FOODS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A·R·KARVNAKARAN

Counsel for Respondent A. R. T. Coursel for petitioner of such

21 T. Sundarana man

ORDER

Counsel for both the parties present. Counsel for Respondent prayed for time to file counter. At request, time is enlarged with the direction that counter will be filed before the next date of hearing. Matter is posted for arguments. Put up on 11.08.2017 at 10.30 A.M.

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(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)

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